

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-02-2024 AT 2.15 P.M.THROUGH VIDEO CONFERENCING:**

---

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

---

**APPLICATION NUMBER : IA(IBC)/370(CHE)202**

**PETITION NUMBER : CP/IB/202/2023**

**NAME OF THE PETITIONER : Ebenezar Inbaraj (IRP) (S Senthil Kumar)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of  
NCLT Rules, 2016**

---

**ORDER**

Ld. Counsel Mr. Prasanth for the Applicant / IRP.

This IA has been filed by the IRP giving his report recommending initiation of IRP against the personal guarantor.

List the Application for hearing on **07.03.2024**.

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

Phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**